

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH, COURT NO. I

CUSTOMS APPEAL NO. 52904 OF 2019

[Arising out of the Order-in-Original No. 01-SVS-PR-COMMR-ICD-PPG-2019-20 dated 31.5.2019 passed by the Principal Commissioner of Customs (ICD) Patparganj, New Delhi]

Principal Commissioner of Customs
ICD, Patparganj
New Delhi 110096

.... Appellant

Versus

Ms. Tripta Thapar
BE-3, SFS Flats, Janakpuri
New Delhi

... Respondent

APPEARANCE:

Shri PRV Ramanan, Special Counsel and Shri Rakesh Kumar, Authorized Representative for the Department

Shri Devesh Tripathi and Shri Mukeshwar Nath Dubey, Advocates for the respondent

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING : 18.04.2024
DATE OF DECISION : 01.07.2024

P.V. SUBBA RAO

The appeal is dismissed. For order, see order of date in Customs Appeal No. 52255 of 2019.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P. V. SUBBA RAO)
MEMBER (TECHNICAL)